

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5256  
ANSWERED ON:14.08.2014  
DIGITIZATION OF LAND RECORDS  
Sreeramulu Shri B.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has any proposal for creation of or created modern record rooms and digitisation of lands records in all the States including Kamataka;
- (b) if so, the details thereof;
- (c) the financial assistance provided to States/UTs thereunder during each of the last three years and the current year, State/ UT-wise;
- (d) the details of the under utilisation of funds, if any; and
- (e) the reason therefor?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) & (b) The Government of India is implementing National Land Records Modernization Programme since 2008 which already has the components of creation of modern record rooms and digitization of land records in the States/UTs including Kamataka. Assistance to the States/UTs is provided at 50:50 as Central-State share for creation of modern record rooms and 100% for digitization of land records.
- (c) The details are annexed.
- (d) & (e) NLRMP is a technological driven programme. The State Government is finding difficulty in implementing survey and resurvey through modern technology. The lack of capacity building is also one of the reasons for under utilization of funds. However, the Government is providing the support in the form of capacity building, conducting Seminars, Workshops and Conferences on use of modern technology.